

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

LOK SABHA

**STARRED QUESTION NO. 209.
TO BE ANSWERED ON WEDNESDAY, THE 15TH MARCH, 2023.**

STARTUP INDIA SEED FUND SCHEME

***209. SHRI POCHA BRAHMANANDA REDDY:
SHRI MAGUNTA SREENIVASULU REDDY:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) the details of the Startup India Seed Fund Scheme and the progress made in this regard, State/ UT-wise particularly in Andhra Pradesh; and
- (b) the incubators approved under the scheme along with the startups selected in this regard?

ANSWER

**वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)
THE MINISTER OF COMMERCE & INDUSTRY
(SHRI PIYUSH GOYAL)**

(a) & (b): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE LOK SABHA
STARRED QUESTION NO. 209 FOR ANSWER ON 15th MARCH, 2023**

(a) & (b) : The Government with an intent to build a strong ecosystem for nurturing innovation, startups and encouraging private investments in startup ecosystem of the country launched Startup India initiative on 16th January 2016.

In order to meet the objectives of the initiative, the Government unveiled an Action Plan for Startup India that laid the foundation of Government support, schemes and incentives envisaged to create a vibrant startup ecosystem in the country. The Action Plan comprises of 19 action items spanning across areas such as “Simplification and handholding”, “Funding support and incentives” and “Industry-academia partnership and incubation”.

Realising the action items, various programs are implemented by the Government under Startup India initiative to recognise, develop and promote the startups to be able to raise private investments. Sustained Government efforts in this direction have resulted in increasing the number of recognized startups from 442 in 2016 to 92,683 in 2023 (as on 28th February 2023).

The Startup India Seed Fund Scheme (SISFS) was approved for the period of 4 years starting from 2021-22. The Scheme provides financial assistance to startups for proof of concept, prototype development, product trials, market entry and commercialization. It is implemented with effect from 1st April 2021 with a corpus of Rs. 945 crore.

Under SISFS, as per provisions of the Scheme, the Government has constituted an Experts Advisory Committee (EAC) which is responsible for the overall execution and monitoring of the SISFS. The EAC evaluates and selects incubators for allocation of funds under the Scheme. The selected incubators thereon shortlist the startups based on certain parameters outlined in Scheme guidelines.

148 incubators have been approved so far by the EAC for support of Rs.537.25 crore as on 28th February 2023 from 25 States and UTs.

The State/ UT-wise distribution of amount approved to the incubators under SISFS, including in the State of Andhra Pradesh is placed as **Annexure-I**.

The approved incubators have selected 872 startups from 31 States and UTs. The State/ UT-wise distribution of amount approved to the selected startups under SISFS, including in the State of Andhra Pradesh is placed as **Annexure-II**.

ANNEXURE-I.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE LOK SABHA STARRED QUESTION NO. 209 FOR ANSWER ON 15.03.2023.

The State/ UT-wise distribution of amount approved to the incubators under the Startup India Seed Fund Scheme as on 28th February 2023:

S. No.	Name of State/UT	No. of Incubators	Amount Approved (in Rs. Crore)*
1	Andhra Pradesh	3	9.00
2	Assam	1	2.00
3	Bihar	4	15.00
4	Chhattisgarh	1	1.00
5	Delhi	5	21.00
6	Goa	4	11.80
7	Gujarat	18	65.00
8	Haryana	4	12.00
9	Himachal Pradesh	2	8.00
10	Karnataka	15	59.50
11	Kerala	5	18.00
12	Madhya Pradesh	4	12.00
13	Maharashtra	23	79.50
14	Mizoram	1	1.00
15	Nagaland	1	2.00
16	Odisha	7	22.00
17	Puducherry	2	8.00
18	Punjab	5	21.00
19	Rajasthan	9	33.50
20	Sikkim	1	3.00
21	Tamil Nadu	13	48.00
22	Telangana	9	39.95
23	Uttar Pradesh	8	30.00
24	Uttarakhand	2	10.00
25	West Bengal	1	5.00
	Grand Total	148	537.25

* *Exclusive of 5% management fee*

ANNEXURE-II.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE LOK SABHA STARRED QUESTION NO. 209 FOR ANSWER ON 15.03.2023.

The State/ UT-wise distribution of amount approved to the startups selected by the approved incubators under the Startup India Seed Fund Scheme as on 28th February 2023:

S. No.	Name of State/UT	No. of Startups Selected	Amount Approved (in Rs. Crore)*
1	Andhra Pradesh	11	1.33
2	Arunachal Pradesh	1	0.20
3	Assam	12	1.08
4	Bihar	13	2.66
5	Chandigarh	6	0.70
6	Chhattisgarh	4	0.22
7	Delhi	46	9.93
8	Goa	13	1.53
9	Gujarat	67	8.27
10	Haryana	40	5.40
11	Himachal Pradesh	3	0.35
12	Jammu and Kashmir	2	0.10
13	Jharkhand	5	1.05
14	Karnataka	151	29.76
15	Kerala	27	5.12
16	Madhya Pradesh	50	7.33
17	Maharashtra	148	23.78
18	Manipur	2	0.25
19	Meghalaya	1	0.20
20	Nagaland	1	0.25
21	New Delhi	1	0.00
22	Odisha	18	2.17
23	Puducherry	5	0.34
24	Punjab	7	0.42
25	Rajasthan	24	3.97
26	Sikkim	2	0.20
27	Tamil Nadu	71	13.09
28	Telangana	65	11.66
29	Uttar Pradesh	56	8.88
30	Uttarakhand	6	0.70
31	West Bengal	14	1.72
	Grand Total	872	142.63

*As per the seed fund portal.
